NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/42/2016

NAME OF THE PETITIONER(S)

: G. Sethuraman

NAME OF THE RESPONDENT(S)

: Spinco Special Instruments Consortium Pvt. Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. howtham Kumar G. POON KUNRAN

Counsel for Respondents 2 Cy 3 + Likh

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ORDER

Counsels representing both the parties are present. Heard both the counsels. Order is reserved.

- 00-(S VIJAYARAGHAVAN) Member (Technical)

(K ANANTHA PADMANABHA SWAMY) Member(Judicial)

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